

FORM - I**List of cases e-filed during the month**

SI. No	Name of the District	Court	Case No.	Petitioner Name .Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
14	Namakkal	The Principal District Judge	NIL	NIL	NIL	NIL	NIL	NIL	NIL
15	Nilgiris	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
16	Perambalur	Principal District Court	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Perambalur	Mahila Court	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Perambalur	Sub Court	NIL	NIL	NIL	NIL	NIL	NIL	NIL
17	Pudukkottai	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
18	Ramanathapuram	Principal District Court	NIL	NIL	NIL	NIL	NIL	NIL	NIL
19	Salem	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
20	Sivaganga	Principal District and Sessions Court	NIL	NIL	NIL	NIL	NIL	NIL	NIL
21	Thanjavur	Prl. District Court	54/2021	Corporation Bank Main Branch, TNJ vs S.Vijayalakshmi and 5 others	R.Ganesan	9443161545	Ramantho l@gmail.com	01.04.2021	01.04.2021
	Thanjavur	Prl. District Court	56/2021	IDBI Bank, Kumbakonam Branch Vs R.Dhinesh	K.Shanmugam	9443106690	-	07.04.2021	30.3.2021
	Thanjavur	Prl. District Court	57/2021	IDBI Bank, Kumbakonam Branch Vs R. Varalakshmi	K.Shanmugam	9443106690	-	07.04.2021	30.03.2021
	Thanjavur	Prl. District Court	58/2021	IDBI Bank, Kumbakonam Branch Vs RM.Pugazhenth	K.Shanmugam	9443106690	-	07.04.2021	30.03.2021
	Thanjavur	Prl. District Court	59/2021	IDBI Bank, Kumbakonam Branch Vs R. Malaiyarasi	K.Shanmugam	9443106690	-	07.04.2021	30.03.2021
	Thanjavur	Prl. District Court	61/2021	Bank of India, Papanadu Branch vs. R.Jeevanantham and 3 others	S.Saranya	766765664	ssaranyab ab11@gmail.com	07.04.2021	31.03.2021
	Thanjavur	Prl. District Court	62/2021	Bank of India, Papanadu Branch vs. Chitravel and 2 others	S.Saranya	766765664	ssaranyab ab11@gmail.com	07.04.2021	31.03.2021
	Thanjavur	Prl. District Court	63/2021	Bank of India, Papanadu Branch vs. C.Karthirvel	S.Saranya	766765664	ssaranyab ab11@gmail.com	08.04.2021	29.03.2021
	Thanjavur	Prl. District Court	69/2021	Bank of India, Papanadu Branch vs. V.Uthirajavelu and 4 others	S.Saranya	766765664	ssaranyab ab11@gmail.com	16.04.2021	24.03.2021
	Thanjavur	Prl. District Court	72/2021	Bank of India, Papanadu Branch vs. R.Chandesekaran and others	R.Ganesan	9443161545	Ramantho l@gmail.com	19.04.2021	17.03.2021
	Thanjavur	Prl. District Court	73/2021	Bank of India, Papanadu Branch vs. Sasikala and 2 others	R.Ganesan	9443161545	Ramantho l@gmail.com	19.04.2021	17.03.2021
	Thanjavur	Prl. District Court	78/2021	Bank of India, Papanadu Branch vs. R.Gunasekaran and 3 others	S.Saranya	766765664	ssaranyab ab11@gmail.com	21.04.2021	31.03.2021
	Thanjavur	Prl. District Court	79/2021	Bank of India, Papanadu Branch vs.V.Jayalalitha and 2 others	S.Saranya	766765664	ssaranyab ab11@gmail.com	21.04.2021	31.03.2021
	Thanjavur	Prl. District Court	80/2021	Indian overseas Bank, Melatur Branch Vs K.Inthumathi,	R.Ganesan	9443161545	Ramantho l@gmail.com	22.04.2021	22.04.2021

FORM - I

List of cases e-filed during the month

SI. No	Name of the District	Court	Case No.	Petitioner Name .Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
	Thanjavur	Prl. District Court	85/2021	Indian overseas Bank, Melatur Branch Vs R.Ravichandran and 2 others	R.Ganesan		Ramantho l@gmail.com	23.04.2021	23.04.2021
	Thanjavur	Prl. District Court	90/2021	Bank of India, Papanadu Branch vs.G.Murugaiyan and 2 others	S.Saranya	766765664	ssaranyab ab11@gmail.com	27.04.2021	26.04.2021
	Thanjavur	Prl. District Court	92/2021	IDBI Bank, Kumbakonam Branch Vs K.Aithilingam	R.Ganesan	9443161545	Ramantho l@gmail.com	30.04.2021	27.04.2021
	Thanjavur	Prl. District Court	96/2021	Indian overseas Bank, Melatur Branch Vs Bhuvaneswari and another	R.Ganesan	9443161545	Ramantho l@gmail.com	30.04.2021	29.04.2021
	Thanjavur	III Additional District Judge, Pattukkottai.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
22	Theni	Principal District Court, Theni	NIL	NIL	NIL	NIL	NIL	NIL	NIL
23	Thoothukudi	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
24	Tiruchirappalli	Principal District Court	NIL	NIL	NIL	NIL	NIL	NIL	NIL
25	Tirunelveli	Principal District Court	NIL	NIL	NIL	NIL	NIL	NIL	NIL
26	Tiruppur	Principal District Court, Tiruppur	COS 10/2021	M/s. Chenniappa Yarn Spinners Private Limited, Rep. by its Sales Representative A. Akkeem Vs 1. M/s. Blue Pearl Fashions, Rep. by its Partners, 2. Ponnusamy, Partner of M/s. Blue Pearl Fashions & 3. Senthil, Partner of M/s. Blue Pearl Fashions	S. Prasanna	98947 70237	tuppras@gmail.com	01.04.2021	29.03.2021
	Tiruppur	Principal District Court, Tiruppur	COS 11/2021	M/s. Chola Tapes, Rep. by its Manager / PA Holder O.S. Venkatraj Vs 1. M/s. Hi Fi Fashion, Rep. by its Partners, 2. P. Subramaniam, Partner of M/s. Hi Fi Fashion, 3. Rajesh Kumar, Partner of M/s.Hi Fi Fashion & 4. Thanikachalaprabhu	E. Praveen Kumar	99768 27868	-	01.04.2021	07.10.2020
	Tiruppur	Principal District Court, Tiruppur	COS 12/2021	M/s. Shiva Texyarn Ltd., (formerly known as M/s. Annamalai Finance Ltd.), Rep. by its Managing Director S.K. Sundaraman Vs 1. Balamurthy Textiles (P) Ltd., Rep. by its Managing Director B. Shanmugavadivel, 2. B. Shanmugavadivel, Managing Director M/s. Balamurthy Textiles (P) Ltd., 3. B. Sundaramurthy, 4. B. Sathyanathan	R. Sriram	90420 11719	-	09.04.2021	09.04.2021
	Tiruppur	Principal District Court, Tiruppur	COS 13/2021	Smt. Gowri, Proprietrix of Gowri Traders Vs Rajarajan	R. Krishnaveni	98422 64252	-	20.04.2021	04.01.2021
	Tiruppur	Principal District Court, Tiruppur	COS 14/2021	Mrs. V. Umadevi, Proprietrix of M/s. Umavathi Cottons Vs 1. Sri Arvind Sivakumaran Mills, Firm Rep. by its Partner P. Arvind Sivakumaran, 2. P. Arvind Sivakumaran, Partner of Sri Arvind Sivakumaran Mills, 3. Smt. P. Logambika, Partner of Sri Arvind Sivakumaran Mills & 4. Ms. Santhoshika, Partner of Sri Arvind Sivakumaran Mills	S. Prasanna	98947 70237	-	23.04.2021	21.04.2021

**APRIL 2021
SUBORDINATE COURTS**

Form 2

List of cases in which e-payment of Court fees was made during the month of April 2021

Sl.No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Ariyalur	NIL	NIL	NIL	NIL	NIL	NIL
2	Chennai	Principal Judge's Court	COS 6/21	M/s. Tractors and Farm Equipment Ltd, Rep by its Company Secretary Mr. C.P. Sounderarajan ... Plaintiff -vs- M/s. Karuna Auto Sale & Service, Rep by its Proprietrix Mrs. Karuna Devi and 2 others Defendants	S. Ramasubramaniam and Associates	08.04.2021	NIL
		Principal Judge's Court	COS 7/21	M/s. Simpson & Co. Ltd. Rep by its Deputy General Manager (Finance) Mr. S. Ramachandramoorthy ... Plaintiff -vs- S.S. Prabhu, Sole Proprietor, Apex Tapioca Products. ... Defendants	S. Ramasubramaniam and Associates	08.04.2021	NIL
3	Coimbatore	NIL	NIL	NIL	NIL	NIL	NIL
4	Cuddalore	Principal District and Sessions Court, Cuddalore	NIL	NIL	NIL	NIL	NIL
	Cuddalore	All other Courts	NIL	NIL	NIL	NIL	NIL
5	Dharmapuri	NIL	NIL	NIL	NIL	NIL	NIL
6	Dindigul	Principal District Court, Dindigul.	NIL	NIL	NIL	NIL	NIL
7	Erode	NIL	NIL	NIL	NIL	NIL	NIL
8	Kancheepuram	Principal District Court, Chengalpattu	NIL	NIL	NIL	NIL	NIL
9	Kanniyakumari	Principal District Court, Nagercoil	NIL	NIL	NIL	NIL	NIL
10	Karur	NIL	NIL	NIL	NIL	NIL	NIL
11	Krishnagiri	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of April 2021

SI.No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
12	Madurai	NIL	NIL	NIL	NIL	NIL	NIL
13	Nagapattinam	District Court, Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Fast Track Mahila Court, Nagapattinam.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Additional District Court, Mayiladuthurai.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Sub Court, Nagapattinam.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Principal Sub Court, Mayiladuthurai.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Additional Sub Court, Mayiladuthurai.	NIL	NIL	NIL	NIL	NIL
14	Namakkal	The Principal District Judge	NIL	NIL	NIL	NIL	NIL
15	Nilgiris	NIL	NIL	NIL	NIL	NIL	NIL
16	Perambalur	Principal District Court	NIL	NIL	NIL	NIL	NIL
	Perambalur	Mahila Court	NIL	NIL	NIL	NIL	NIL
	Perambalur	Sub Court	NIL	NIL	NIL	NIL	NIL
17	Pudukkottai	NIL	NIL	NIL	NIL	NIL	NIL
18	Ramanathapuram	Principal District Court	NIL	NIL	NIL	NIL	NIL
19	Salem	NIL	NIL	NIL	NIL	NIL	NIL
20	Sivaganga	Principal District and Sessions Court	NIL	NIL	NIL	NIL	NIL
21	Thanjavur	Pr. District Court, Thanjavur	NIL	NIL	NIL	NIL	NIL
	Thanjavur	III Additional District Judge, Pattukkottai.	NIL	NIL	NIL	NIL	NIL
22	Theni	Principal District Court, Theni	NIL	NIL	NIL	NIL	NIL
23	Thoothukudi	NIL	NIL	NIL	NIL	NIL	NIL
24	Tiruchirappalli	Principal District Court	NIL	NIL	NIL	NIL	NIL
25	Tirunelveli	Principal District Court	NIL	NIL	NIL	NIL	NIL
26	Tiruppur	NIL	NIL	NIL	NIL	NIL	NIL
27	Tiruvallur	Principal District Court, Tiruvallur	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The I Additional District and Sessions Court, Tiruvallur.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The II Additional District and Sessions Court, Poonamallee.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The III Additional District	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of April 2021**

SI.No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
		and Sessions Court, Poonamallee.					
	Tiruvallur	The IV Additional District and Sessions Court, Ponneri.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Tiruvallur.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Poonamallee.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Tiruttani.	NIL	NIL	NIL	NIL	NIL
28	Tiruvannamalai	Principal District Court	NIL	NIL	NIL	NIL	NIL
29	Tiruvarur	Principal District Court	NIL	NIL	NIL	NIL	NIL
30	Vellore	NIL	NIL	NIL	NIL	NIL	NIL
31	Villupuram	NIL	NIL	NIL	NIL	NIL	NIL
32	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL
33	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	NIL	NIL	NIL	NIL	NIL
	Puducherry	DISTRICT JUDGE, KARAİKAL	NIL	NIL	NIL	NIL	NIL

**APRIL 2021
SUBORDINATE COURTS**

FORM-3							
List of cases in which Electronic Service of Process has taken place during the month							
SI.No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Ariyalur	NIL	NIL	NIL	NIL	NIL	NIL
2	Chennai	Principal Judge's Court	COS 6/21	M/s. Tractors and Farm Equipment Ltd, Rep by its Company Secretary Mr. C.P. Sounderarajan ... Plaintiff -vs- M/s. Karuna Auto Sale & Service, Rep by its Proprietrix Mrs. Karuna Devi and 2 others Defendants	S. Ramasubramaniam and Associates	08.04.2021	NIL
	Chennai	Principal Judge's Court	COS 7/21	M/s. Simpson & Co. Ltd. Rep by its Deputy General Manager (Finance) Mr. S. Ramachandramoorthy ... Plaintiff -vs- S.S. Prabhu, Sole Proprietor, Apex Tapioca Products. ... Defendants	S. Ramasubramaniam and Associates	08.04.2021	NIL
3	Coimbatore	NIL	NIL	NIL	NIL	NIL	NIL
4	Cuddalore	Principal District and Sessions Court, Cuddalore	NIL	NIL	NIL	NIL	NIL
	Cuddalore	All other Courts	NIL	NIL	NIL	NIL	NIL
5	Dharmapuri	NIL	NIL	NIL	NIL	NIL	NIL
6	Dindigul	Principal District Court, Dindigul.	NIL	NIL	NIL	NIL	NIL
7	Erode	NIL	NIL	NIL	NIL	NIL	NIL
8	Kancheepuram	Principal District Court, Chengalpattu	NIL	NIL	NIL	NIL	NIL
9	Kanniyakumari	Principal District Court, Nagercoil	NIL	NIL	NIL	NIL	NIL
10	Karur	NIL	NIL	NIL	NIL	NIL	NIL
11	Krishnagiri	Principal District Court, Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Krishnagiri	Additional District Court, Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Krishnagiri	Additional District Court, Hosur.	NIL	NIL	NIL	NIL	NIL
12	Madurai	NIL	NIL	NIL	NIL	NIL	NIL
13	Nagapattinam	District Court, Nagapattinam	NIL	NIL	NIL	NIL	NIL

FORM-3

List of cases in which Electronic Service of Process has taken place during the month

SI.No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	Nagapattinam	Fast Track Mahila Court, Nagapattinam.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Additional District Court, Mayiladuthurai.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Sub Court, Nagapattinam.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Principal Sub Court, Mayiladuthurai.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Additional Sub Court, Mayiladuthurai.	NIL	NIL	NIL	NIL	NIL
14	Namakkal	The Principal District Judge	NIL	NIL	NIL	NIL	NIL
15	Nilgiris	NIL	NIL	NIL	NIL	NIL	NIL
16	Perambalur	Principal District Court	NIL	NIL	NIL	NIL	NIL
	Perambalur	Mahila Court	NIL	NIL	NIL	NIL	NIL
	Perambalur	Sub Court	NIL	NIL	NIL	NIL	NIL
17	Pudukkottai	NIL	NIL	NIL	NIL	NIL	NIL
18	Ramanathapuram	Principal District Court	NIL	NIL	NIL	NIL	NIL
19	Salem	NIL	NIL	NIL	NIL	NIL	NIL
20	Sivaganga	Principal District and Sessions Court	NIL	NIL	NIL	NIL	NIL
21	Thanjavur	Prl. District Court, Thanjavur	NIL	NIL	NIL	NIL	NIL
	Thanjavur	III Additional District Judge, Pattukkottai.	NIL	NIL	NIL	NIL	NIL
22	Theni	Principal District Court, Theni	NIL	NIL	NIL	NIL	NIL
23	Thoothukudi	NIL	NIL	NIL	NIL	NIL	NIL
24	Tiruchirappalli	Principal District Court	NIL	NIL	NIL	NIL	NIL
25	Tirunelveli	Principal District Court	NIL	NIL	NIL	NIL	NIL
26	Tiruppur	NIL	NIL	NIL	NIL	NIL	NIL
27	Tiruvallur	Principal District Court, Tiruvallur	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The I Additional District and Sessions Court, Tiruvallur.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The II Additional District and Sessions Court, Poonamallee.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The III Additional District and Sessions Court, Poonamallee.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The IV Additional District and Sessions Court, Ponneri.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Tiruvallur.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Poonamallee.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Tiruttani.	NIL	NIL	NIL	NIL	NIL
28	Tiruvannamalai	Principal District Court	NIL	NIL	NIL	NIL	NIL
29	Tiruvarur	Principal District Court	NIL	NIL	NIL	NIL	NIL
30	Vellore	NIL	NIL	NIL	NIL	NIL	NIL
31	Villupuram	NIL	NIL	NIL	NIL	NIL	NIL

FORM-3**List of cases in which Electronic Service of Process has taken place during the month**

SI.No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
32	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL
33	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	NIL	NIL	NIL	NIL	NIL
	Puducherry	DISTRICT JUDGE, KARAIKAL	NIL	NIL	NIL	NIL	NIL

**APRIL 2021
SUBORDINATE COURTS**

FORM-4						
List of total no. of cases randomly allocated during the month						
SI.No	Name of the District	Court	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Chennai	Principal Judge's Court	Principal Judge's Court is designated to deal with the cases under Commercial Original Suit	NIL	COS	NIL
3	Coimbatore	Principal District & Sessions Court, Coimbatore		NIL	OS	9
4	Cuddalor	Principal District and Sessions Court, Cuddalore	NIL	NIL	NIL	NIL
	Cuddalor	All other Courts	NIL	NIL	NIL	NIL
5	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Dindigul	Principal District Court, Dindigul.	NIL	NIL	NIL	NIL
7	Erode	NIL	NIL	NIL	NIL	NIL
8	Kancheepuram	Principal District Court, Chengalpattu	NIL	NIL	NIL	NIL
9	Kanniyakumari	Principal District Court, Nagercoil	Principal District Court, Nagercoil	1	O.S.	8
10	Karur	NIL	NIL	NIL	NIL	NIL
11	Krishnagiri	Principal District Court, Krishnagiri	NIL	NIL	NIL	NIL
12	Madurai	NIL	NIL	NIL	NIL	NIL
13	Nagapattinam	District Court, Nagapattinam	NIL	NIL	NIL	NIL
	Nagapattinam	Fast Track Mahila Court, Nagapattinam.	NIL	NIL	NIL	NIL
	Nagapattinam	Additional District Court, Mayiladuthurai.	NIL	NIL	NIL	NIL
	Nagapattinam	Sub Court, Nagapattinam.	NIL	NIL	NIL	NIL
	Nagapattinam	Principal Sub Court, Mayiladuthurai.	NIL	NIL	NIL	NIL
	Nagapattinam	Additional Sub Court, Mayiladuthurai.	NIL	NIL	NIL	NIL
14	Namakkal	The Principal District Judge	NIL	NIL	NIL	NIL
15	Nilgiris	NIL	NIL	NIL	NIL	NIL
16	Perambalur	Principal District Court	NIL	NIL	NIL	NIL
	Perambalur	Mahila Court	NIL	NIL	NIL	NIL
	Perambalur	Sub Court	NIL	NIL	NIL	NIL
17	Pudukkottai	NIL	NIL	NIL	NIL	NIL
18	Ramanathapuram	Principal District Court	NIL	NIL	NIL	NIL
19	Salem	NIL	NIL	NIL	COS	2
20	Sivaganga	Principal District and Sessions Court	NIL	NIL	NIL	NIL
21	Thanjavur	Prl. District Court, Thanjavur	NIL	NIL	NIL	NIL
	Thanjavur	III Additional District Judge, Pattukkottai.	NIL	NIL	NIL	NIL
22	Theni	Principal District Court, Theni	NIL	NIL	NIL	NIL
23	Thoothukudi	NIL	NIL	1	OS	32
24	Tiruchirappalli	Principal District Court	NIL	NIL	NIL	NIL
25	Tirunelveli	Principal District Court	NIL	NIL	OS	14
26	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Tiruvallur	Principal District Court, Tiruvallur	NIL	NIL	NIL	NIL
	Tiruvallur	The I Additional District and Sessions Court, Tiruvallur.	NIL	NIL	NIL	NIL
	Tiruvallur	The II Additional District and Sessions Court, Poonamallee.	NIL	NIL	NIL	NIL
	Tiruvallur	The III Additional District and Sessions Court, Poonamallee.	NIL	NIL	NIL	NIL

FORM-4**List of total no. of cases randomly allocated during the month**

SI.No	Name of the District	Court	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	Tiruvallur	The IV Additional District and Sessions Court, Ponneri.	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Tiruvallur.	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Poonamallee.	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Tiruttani.	NIL	NIL	NIL	NIL
28	Tiruvannamalai	Principal District Court	NIL	NIL	NIL	NIL
29	Tiruvarur	Principal District Court	NIL	NIL	NIL	NIL
30	Vellore	NIL	NIL	NIL	NIL	NIL
31	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	NIL	NIL	NIL	NIL
	Puducherry	DISTRICT JUDGE, KARAIKAL	NIL	NIL	NIL	NIL

**APRIL 2021
SUBORDINATE COURTS**

FORM-5

List of cases in which Case Management Hearing was held during the month

SI. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Ariyalur	NIL	NIL	NIL	NIL	NIL	NIL
2	Chennai	Principal Judge's Court	COS 3/21	The CSB Bank Ltd, No.32, First Main Road, Olympic Colony, Padi, Chennai – 600 050 Rep by its Authorised Officer ----Plaintiff vs 1. M. Nedunchezian and 2 others. ---Defendant	K. Rajasekaran	12.02.2021	15.04.2021
	Chennai	Principal Judge's Court	COS 2/21	M/s. ATA Freight Line India Pvt. Ltd, Unit #4, 7th Floor, B Wing, Time Square, Marol Naka, Andheri (E) Mumbai, Maharashtra – 400 059 --- Plaintiff vs Mr. Lazer Lyras.J, Proprietor of Starship L & L Project Logistics, No.137/1, 2nd Floor, Velachery Road, Little Mount, Saidapet, Chennai – 600 015. --- Defendant	Mr. P. Giridharan	02.02.2021	26.04.2021
	Chennai	Principal Judge's Court	COS 1/20	1. M/s. Larsen & Toubro Ltd, Gujarat 2. United India Insurance Company Ltd, Mumbai Plaintiffs --VS-- NTC Logistics India (Pvt) Ltd, Chennai Defendant	M/s Ashok Rajaraman M/s. Andrew Vivek	04.12.2019	17.04.2021
	Chennai	Principal Judge's Court	COS 1/21	M/s. Para Enterprised Pvt Limited, No.7th Floor, Tamarai Tech Park, No.16-20A (SP) Developed Plots, Jawaharlal Nehru Road, Guindy Industrial Estate, Guindy, Chennai. represented herein by its Authorized Signatory Mr. Pradeepsankar --Plaintiff -vs- A.R. Dairy Food Private Limited, No.10/5C, Madurai Road, Begampur Post, Dindigul – 624 002 --- Defendant	M/s. M.S. Associates R.Sathish Kumar	25.03.2021	17.04.2021
	Chennai	Principal Judge's Court	COS 7/20	Haja Mohideen -- Plaintiff -VS- S.V. Thangaraj -- Defendant	Mr. K. Harishankar (Plaintiff) Mr. V. Deenadayalan (Defendant)	13.10.2020	30.04.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Chennai	Principal Judge's Court	COS 4/20	M/s. CLN Cinemas, Rep. by its Proprietor, Mr. Praveen Prasad, No.15/8, Dhanappa Mudalai Street, Madurai – 625 001. -- Plaintiff -VS- 1. M/s. JSK Film Corporation, Rep. by Authorized signatory, JSK. Satish Kumar 2. Qube Cinema Technologies, 42, Dr. Ranga Road, Bhaskarapuram, Mylapore, Chennai – 600 004. -- Defendant	M/s. V.P. Raman M.S. Seshadri	26.08.2020	20.04.2021
	Chennai	Principal Judge's Court	COS 8/20	M/s. Agrocrops Exim Limited, Rep. by its Sales Manager, Mr. A. Prabakaran, No.45, Armenian Street, SM Plaza, Room No.1, 1st Floor, Chennai – 600 001. --- Plaintiff -VS- M/s. Royal Sundaram General Insurance Co. Limited, Sundaram Towers, No.46, Whites Road, Royapettah, Chennai – 600 014. --- Defendant	S. Vasudevan (Plaintiff)	05.12.2020	21.04.2021
	Chennai	Principal Judge's Court	COS 4/21	M/s. Times Chartering Pvt Ltd. Haryana, Represented by its Line Manager, Mr. Yogesh Ramesh Abhichandani ... Plaintiff -vs- M/s. Pink Rose Cargo Pvt Ltd, Chennai Represented by its Chairman & Managing Director & 6 Others Defendants	Mr. K.M. Anand Mr. Bijai Sundar (D1 and D2) Mr. Mukund Rao (D3 and D4)	08.03.2021	21.04.2021
	Chennai	Principal Judge's Court	COS 5/21	TVS Dynamic Global Freight Services Limited, Rep. by its Authorised Signatory Mr. D. K. Kumar ... Plaintiff -vs- Sri Sivasakthi Auto Ancillaries Madras Private Limited Represented by its Directors, Chennai and 3 others ... Defendants	V. Sankaranarayanan	30.03.2021	26.04.2021
3	Coimbatore	Principal District & Sessions Court, Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Cuddalore	Principal District and Sessions Court, Cuddalore	COS 1/2019	Shree Kumarasamy poly Chem Rep by its GM, M.Arul selvam vs Vibrant Laminate pvt.Ltd and others	P.Baskar	25.11.2019	08.04.2021 & 26.04.2021, 30.06.2021
	Cuddalore	Principal District and Sessions Court, Cuddalore	COS 2/2019	SPDS .Kumar vs D.Karthikeyan	P.Baskar	12.12.2019	19.04.2021, 18.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Cuddalore	Principal District and Sessions Court, Cuddalore	COS 1/2020	Kumarasamy Industries vs M/S Ether Coating and Engineers pvt.Ltd and others	P.Baskar	22.01.2020	05.04.2021, 01.06.2021
	Cuddalore	Principal District and Sessions Court, Cuddalore	COS 2/2020	Kavitha karthik Rep by Manager M.Arul selvam vs M/S Ether cooling and Eng pvt and others	P.Baskar	04.02.2020	08.04.2021, 21.06.2021
	Cuddalore	Principal District and Sessions Court, Cuddalore	COS 3/2020	M/S Harini traders vs Skyline Impex	P.Baskar	23.09.2020	07.04.2021, 08.06.2021
	Cuddalore	Principal District and Sessions Court, Cuddalore	COS 4/2020	S.P.D.S.Kumaresh vs Lakshmi	P.Baskar	02.11.2020	01.04.2021,19.04.2021.14.06.2021
	Cuddalore	Principal District and Sessions Court, Cuddalore	COS 1/2021	Venkatesan S/o Kothendum Vs Kalyana sundaram S/o Kuppusamy	P.Baskar	05.01.2021	07.04.2021, 2.07.2021
	Cuddalore	All other Courts	NIL	NIL	NIL	NIL	NIL
5	Dharmapuri	NIL	NIL	NIL	NIL	NIL	NIL
6	Dindigul	Principal District Court, Dindigul.	AROP.No. 103/2018	Muthappa Goundar vs District Collector, Dindigul.	S.Harihara Ramachandiran	05.10.2018	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 111/2018	Shanthy Vs District Collector, Dindigul.	S.Harihara Ramachandiran	30.10.2018	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 129/2018	Mani and 2 others Vs District Collector, Dindigul.	M.Ramalingam	12.12.2018	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 136/2018	Arayammal Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 137/2018	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 138/2018	Shanmugavel Vs District Collector, Dindigul.	V.Arumugam	21.12.2018	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 99/2019	Palanichamy Vs District Collector, Dindigul.	V.Palanichamy	18.07.2019	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 109/2019	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 110/2019	Nachimuthu Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 46/2020	Thirumalaichamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 47/2020	Karuppusamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 48/2020	Murugesan Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 55/2020	Sabapathi Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 56/2020	Selvaraj Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	30.06.2021
	Dindigul	Principal District Court, Dindigul.	AROP.No. 41/2021	Deepa Alankar Vs DRO, Madurai.	P.Pandiyarajan	17.02.2021	04.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Dindigul	Principal District Court, Dindigul.	O.S.49/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	07.07.2015	05.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.50/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	16.02.2015	05.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.58/2018	Fathima Beevi Vs M/s Sura Leathers	S.Krishnakumar	09.03.2018	24.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.73/2018	Saleem Raja Vs M/s Sura Leathers	S.Krishnakumar	09.04.2018	28.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.247/2018	Hindu Nadar Uravin Murai & Others Vs The Commissioner Hindu Religious Charitable endowment, Chennai.	P.S.Nirmalkumar	20.12.2018	10.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.86/2020	M/s. Sivaraj Spinning Mills Pvt., Ltd., Vs M/s Sri Dhanalakshmi Enterprises	T.Manikandan	02.07.2020	29.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.131/2020	Canara Bank Batlagundu Branch Vs 1.Selvameena 2.Thangapandian	S.Krishnakumar	18.08.2020	10.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.139/2020	Canara Bank Batlagundu Branch Vs Muneeswarar Sirpi magaleer self help group	S.Krishnakumar	25.08.2020	07.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.153/2020	Canara Bank Dindigul Branch Vs 1.Shri Krishna General Stores 2.Kanagavalli	A.S.Ratha Krishnan	09.09.2020	07.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.156/2020	Canara Bank SME Branch Dindigul Vs 1.Chiristy 2.Jayarani	V.S.Gandhimathi Nathan	08.09.2020	07.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.159/2020	Canara Bank Batlagundu Branch Vs 1.Raman @ GopalaKrishnan 2.Ravi	S.Krishnakumar	08.09.2020	02.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.161/2020	Canara Bank, Nehruji Nagar Branch, Dindigul Vs Lourdhu Boss	V.S.Gandhimathi Nathan	08.09.2020	29.07.2021
	Dindigul	Principal District Court, Dindigul.	O.S.181/2020	Canara Bank, Batlagundu Branch Vs Pitchaimani @another	S.Krishnakumar	17.09.2020	24.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.196/2020	Canara Bank, Batlagundu Branch Vs Ashok Kumar and another	N.Arumugam	28.09.2020	21.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.197/2020	Canara Bank, Batlagundu Branch Vs Hithayathullah and another	S.Krishnakumar	28.09.2020	17.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.199/2020	Bank of India Vs M.Karthick Kumar	A.S.Radha Krishnan	01.10.2020	21.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.201/2020	Canara Bank Vs Selvam and another	S.Krishnakumar	01.10.2020	29.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.203/2020	Canara Bank Vs Vijaya	S.Krishnakumar	01.10.2020	28.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.205/2020	Canara Bank Vs Ramakrishnan and another	S.Krishnakumar	01.10.2020	21.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.206/2020	Canara Bank Vs Sathik Batcha and another	S.Krishnakumar	05.10.2020	24.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Dindigul	Principal District Court, Dindigul.	O.S.207/2020	Canara Bank Vs Kumaresan and another	S.Krishnakumar	05.10.2020	24.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.208/2020	Canara Bank Vs Vaigai Magalir Self Help Group through its president Tmt.B.Thangam and another	S.Krishnakumar	05.10.2020	08.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.209/2020	Indian Bank Vs Rainbow Aangal self help group through its Animator T.Chandrasekar and another	V.S.Gandhi Mathinathan	05.10.2020	22.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.211/2020	Indian Overseas Bank Vs M/s.Amman Agri clinic represented through its proprietor I.Singadurai	D.C.Centhil	06.10.2020	29.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.214/2020	Canara Bank Vs Syed Abuthaheer and another	S.Krishnakumar	07.10.2020	10.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.217/2020	Canara Bank Vs Kavitha and another	S.Krishnakumar	07.10.2020	09.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.219/2020	Canara Bank Vs M/s.S.P.Grawals represented by its proprietor P.Ashokkumar and another	S.Krishnakumar	07.10.2020	09.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.221/2020	Canara Bank Vs E.Poonkothai and another	S.Krishnakumar	07.10.2020	11.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.222/2020	Canara Bank Vs Kavimalar Magalir Mandram Represented by its Animator R.Muthulakshmi and another	S.Krishnakumar	07.10.2020	23.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.225/2020	State Bank of Indian Vs N.Gobikrishnan	G.Ilampooranan	08.10.2020	22.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.227/2020	Canara Bank Vs Arockia Ananda Kulandaisamy	S.Krishnakumar	08.10.2020	22.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.231/2020	Canara Bank Vs Sakthi Mariyamman Magalir Sangam through its President Jeyanthi and another	S.Krishnakumar	13.10.2020	21.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S.238/2020	Indian Overseas Bank Vs G,Ganesan and another	S.Krishnakumar	15.10.2020	23.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 247/2020	Canara Bank, Batlagundu Branch Vs Amaladevi @another	S.Krishnakumar	02.11.2020	01.07.2021
	Dindigul	Principal District Court, Dindigul.	O.S 248/2020	Canara Bank, Batlagundu Branch Vs Sakayaraj @another	S.Krishnakumar	02.11.2020	25.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 249/2020	Indian Overseas Bank, Dindigul Branch Vs Ramanathan @another	S.Krishnakumar	03.11.2020	18.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 251/2020	Canara Bank, Batlagundu Branch Vs Amutha	S.Krishnakumar	05.11.2020	04.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 256/2020	Union Bank, Meddupatti Branch Vs Ayyappan	A.S.Radha Krishnan	06.11.2020	21.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 259/2020	Canara Bank, Batlagundu Branch Vs Amutha	V.S.Gandhi Mathinathan	07.11.2020	28.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Dindigul	Principal District Court, Dindigul.	O.S 277/2020	M/s.Malayaan integrated Builders, Partnership firm thorough its Partner A.M.Arumugam Vs Institute of Management Technology, Hyderabad through its President and others	N.Sivakumar	19.11.2020	17.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 286/2020	Canara Bank, Batlagundu Branch Vs Meenakshi Sripi Self Help Group	S.Krishnakumar	20.11.2020	24.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 292/2020	Canara Bank, Dindigul Branch Vs Selvi @another	D.C.Centhil	21.11.2020	08.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 293/2020	Union Bank, Medduppatti Branch Vs Varadharaj	A.S.Radha Krishnan	21.11.2020	17.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 296/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	09.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 297/2020	State Bank of India, Nilakottai Branch Vs Mariyappan	G.Ilampooranan	23.11.2020	08.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 298/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	08.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 301/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeen and others	S.Krishnakumar	23.11.2020	17.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 300/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeen and others	S.Krishnakumar	23.11.2020	10.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 328/2020	Canara Bank Main Branch Vs Karthikeyan	G.Ilampooranan	14.12.2020	23.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 329/2020	Canara Bank Main Branch Vs Murugesan	G.Ilampooranan	14.12.2020	18.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 337/2020	Canara Bank Batlagundu Branch Vs Niraimathi Magalir Mandram through its President Selvi and another	S.Krishnakumar	16.12.2020	24.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 338/2020	Canara Bank Batlagundu Branch Vs Sigaram Magalir Mandram through its President Palaniyammali and another	S.Krishnakumar	16.12.2020	24.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 347/2020	Canara Bank Sendurai Branch Vs Sankaran and another	V.S.Gandhi Mathinathan	22.12.2020	21.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 351/2020	Canara Bank Sendurai Branch Vs Karthikeyan and another	V.S.Gandhi Mathinathan	23.12.2020	21.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 12/2021	Canara Bank K.Keeranur Branch Vs Murugesan and another	A.Devendran	07.01.2021	23.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 25/2021	Canara Bank Kottanatham Branch Vs Periyasamy	S.Krishnakumar	11.01.2021	10.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S 57/2021	Vagai Leather Corporation representative through Managing Partner Mani. Vs Mahamadhu Ebragim @ Bullet Ebragim	N.T.R.Vijay Kumar	05.02.2021	09.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Dindigul	Principal District Court, Dindigul.	O.S 71/2021	UCO Bank, Dindigul Branch Vs Asaraf Ali and another	S.M.Loganathan	24.02.2021	01.07.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 100/2021	Canara Bank Batlagundu Branch Vs Deivanayaki and another	S.Krishnakumar	26.03.2021	28.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 101/2021	Canara Bank Batlagundu Branch Vs Asanullah	S.Krishnakumar	26.03.2021	28.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 103/2021	Canara Bank Batlagundu Branch Vs Akbar and another	S.Krishnakumar	26.03.2021	29.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 112/2021	Canara Bank Batlagundu Branch Vs Sathuragiri Traders Represented thorough Rathinagiri and 2 others.	S.Krishnakumar	07.04.2021	07.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 113/2021	Canara Bank Thadicoumb Branch Vs Chandran	S.Krishnakumar	07.04.2021	07.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 127/2021	Kumarasen Vs Gopalakrishnan	P.Velumani	09.04.2021	09.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 130/2021	Canara Bank Paganatham Branch VS Karthikeyan	G.Ilampooranan	20.04.2021	10.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 131/2021	Canara Bank Paganatham Branch VS P.Navaneethakrishnan	G.Ilampooranan	20.04.2021	10.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 132/2021	Canara Bank Paganatham Branch VS S.Seenivasan	G.Ilampooranan	20.04.2021	10.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 135/2021	Canara Bank Chinnalapatti Branch Vs Mathan Traders represented through Kavitha	S.Krishnakumar	21.04.2021	11.06.2021
	Dindigul	Principal District Court, Dindigul.	O.S. 136/2021	State Bank of India, Kanakkanpatty Branch Vs Pandian Vigneswara	S.Krishnakumar	22.04.2021	14.06.2021
7	Erode	NIL	NIL	NIL	NIL	NIL	NIL
8	Kancheepuram	Principal District Court, Chengalpattu	NIL	NIL	NIL	NIL	NIL
9	Kanniyakumari	Principal District Court, Nagercoil	NIL	NIL	NIL	NIL	NIL
10	Karur	Principal District Court, Karur	03/2018	Alaska Export USA Inc., Illinois, United State of America, rep. by its Vice President, Dr.Veerasingu Bommasamy, Illinois. .. Plaintiff - Vs- 1. M/s. Alaska Exports, rep. by its Managing partner, Karur. 2. J.M.Ramalingam 3. S.Thirunavakarasu .. Defendants	N.Thirumoorthy -Vs- E.K.Kumaresan	10.10.2018	05.04.2021 19.04.2021 23.04.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Karur	Principal District Court, Karur	01/2019	M/s. Master Linens INC., a partnership firm, represented by Manager cum Power of Attorney M.Kumaravel .. Plaintiff M/s. SANECO SAS., a Limited Liability Company by shares, incorporated under the laws of France, rep by its General Director, Mr.Benoit Dalle and President Ms.Alix Pollet .. Defendant	K.Suresh - Vs- N.Kumaresan	27.04.2019	26.04.2021
	Karur	Principal District Court, Karur	01/2020	Thirunavukarasu Proprietor M/s. Best Blue metals, Aravakurichi ... Plaintiff Ponnusamy, Proprietor M/s. MSP Readymix Concrete, Namakkal. ... Defendant	K.Ramesh -Vs- A.Prabakaran	22.01.2020	15.04.2021 30.04.2021
	Karur	Principal District Court, Karur	03/2020	M/s. Pon Vinayaga Blue metals, rep. by its partner Ponnusamy, S/o.Subbarayan, having business office at S.F.No. 434/4, Karudaiyampalayam Village and Post, Aravakurichi Taluk, Karur District. .. Plaintiff Ponnusamy, S/o. Marappa Gounder, Proprietor of M/s. MSP Readymix Concrete, No.85-J, MSP Building, Salem road, Namakkal. .. Defendant	K.Ramesh	26.11.2020	01.04.2021 09.04.2021 20.04.2021 21.04.2021
	Karur	Principal District Court, Karur	01/2021	Tamil Nadu Newsprint and Papers Ltd., a Public Limited Co., having its Registered Office at 67, Mount road Guindy, Chennai and having its Factory at Kagithapuram, Pugalur Taluk, Karur District. Rep. by its Authorised Signatory. .. Plaintiff P.Jeganathan, S/o.Periyasamy, Proprietor M/s SPM Traders having office at No.8, Murugan Towers, R.S.Road, Velayuthampalayam, Pugalur Tk., Karur Dt. .. Defendant	K.Subramanian	28.04.2021	NIL
11	Krishnagiri	Principal District Court, Krishnagiri	SFCOP 111/2011	M/s. Tamil Nadu Industrial Investment Corporation Ltd. Dharmapuri. /VS/ 1. M/s. Lakshmi Bakeries, 2. Thiru. G. Argunan, Krishnagiri. 3. Tmt. A. Tamilarasi, Krishnagiri. 4. Secretary Krishnagiri Co-op Housing Society, Co-operative colony, Krishnagiri	Tr. A. R. Chakrapani Vs. Nil	19.11.2011	09.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Principal District Court, Krishnagiri	O.S. 60/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/s. Boys Xerox, Krishnagiri. 2. K. Suresh.	Tr. K. Velayudam Vs. Nil	24.02.2020	15.06.2021
	Krishnagiri	Principal District Court, Krishnagiri	O.S. 62/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. K. Santhi 2. N. Jayapal Krishnagiri	Tr. K. Velayudam Vs. Nil	24.02.2020	03.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S. 65/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/S. Boys Stickers & Arts, Rep. By its prop. K. Suresh 2. K. Suresh 3. P. Suresh Kumar Periyaswamy	Tr. K. Velayudam Vs. Nil	24.02.2020	10.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 40/2014	M/s.Rathna Packaging India (P) Ltd, Rep.by S.Arumugam //vs// M/S.Rajaram Flour Mill (P) Ltd, rep.by M.D. G.Balasubramaniam	Mr.M.Rajendran /Vs/ Mr.K.Nanjegowdu	16.04.2014	16.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No 07/2017	M/s.Harita Seating Systems Ltd, Belagondapalli, Hosur Rep.by Senion Executive Mr.Nagina Singh //VS// M/s.Jaico Automobile Engineering Co.Pvt, Ltd, rep.by M.D., Mr.Bupinder Singh Chandha, Bangalore and 4 others	Mr.N.S.Vidhya Baskar /VS/ Mr.K.N.Chakradhar	27.01.2017	03.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 56/2017	M/s.Global Actives Pvt., Ltd., Rep.by its Chief financial officer M.S.Chandra Narayana now Rep.by Director Mr.Satish Hebbar // Vs // 1.M/s.Techpro Systems Ltd, Chennai, Rep.by its Managing Director 2. M/s.NTPC Ltd, New Delhi Pakri Barwadhih Coal Mining Project, Jharkhand Rep.by it Managing Director 3. M/s. NTPC Ltd, (A Govt.of India Enterprise), Coal mining projects, Hazaribag duly rep.by its Agm, Mr.Gautam Sen	Tr.P.Vijayaragavan Vs. Nil	12.04.2017	16.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 117/2017	1. M/s.TVS Motor Compay Ltd, Haritha, Hosur rep.by power of attorney agent M/s United India Insurance Co., Ltd, rep.by Senior Divisional Manager Hosur 2. M/s.United India Insurance Co., Ltd, Divisional Office, Hosur Rep.by Senior Divisional Manager. //Vs// M/s Khaitan Logistics Pvt, Ltd, A-37, RIICO, Industrial Area, Kukas, NH-8, Jaipur	Mr.M.Jayakumar /VS/ Mrs.T.Aabeetha	10.11.2017	23.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 65/2018	Express Service Stations, Rep.by its Working Partner M.Suresh //Vs// Viswas concrete products Private Limited Rep. Its Managing Director.B.R.Vishwas And Other	Mr.K.Krishna /Vs/ Sri.ArunBhat	17.05.2018	15.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 133/2018	Bio Safe Solutions, Hosur rep.by its Prop. P.Srinivasan /VS/ M/S.Faively Transport Rail Techonologies Indian Limited, Hosur Rep.by its General Manager	Mr.S.Raja Mahendra /Vs/ Mr.T.Vijay	04.09.2018	09.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 167/2018	M/s Endeka Ceramics Pvt Ltd., Rep.by Acconts Manager Mr.Shenbaga vinayagam //VS// M/s. Umbeto Ceramics International Pvt, Ltd., Mr.Vinay Kumbhat (Chief financial Officer)	Mr.S.Balaji /VS/ Mr.E.Arunan	22.10.2018	14.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 175/2018	Canara Bank, SME Hosur Branch, Rep.by its Senior Manager //VS// 1. Sri Balaji Printers, Rep.by its Prop. J.P.Santhosh, 2.Mr.J.P.Santhosh, Prop.of Sri Balaji Printers	Mr.K.Velayudham, /VS/ Mr.A.Sathiya Narayanan	08.11.2018	02.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 194/2018	R.Subramani //VS// 1. N.Venkatasamy, 2. V.Venkatesh, 3. V.Vinay	Mr.P.Karthekeyan /Vs/ Mr.M.S.Tamilnathan	01.12.2018	16.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 196/2018	M/s Venkraft Paper Mills Pvt. Ltd., Rep.by Its SPA, Praksh //VS// 1. Hemarani, 2. Minor. Roopashri, 3. Minor Chethan Minor Rep.by N.F Mother D1 Hemarani	Mr.C.Karthick /VS/ Mrs.Shobha	03.12.2018	03.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 109/2019	State Bank of India, Tank Street Branch, Hosur Rep.by Its Manager //VS// 1. M/s.Vinayaka Business Co.op rep.by its prop.Akila, 2. Mrs.Akila	Mr.S.Raj Vivekanand /VS/ Nil	07.06.2019	21.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 113/2019	State Bank of India, Tank Street Branch, Hsour rep.by Its Branch Manager //VS// 1. M/s.Vinayaka concrete Products, rep.by its Prop. S.Aditya 2. S.Aditya	Mr.S.Raj Vivekanand /VS/ Nil	10.06.2019	16.07.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No 135/2019	M/s.Copral Insulated Conductors (P) Ltd, rep.by it Manager Thiru.N.Arumugam //VS// 1. Stanislaus Prabhakaran, 2. Suzan Zenitha 3. M/s.Annai Auto Accessories.	Mrs.T.Aabeetha /VS/ J.K.Jayaseelan	19.06.2019	02.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 173/2019	M/s.Poornimkumar, Concrete Product, Rep.by its Prop. Meenakshi / /VS// 1. M/s. AB Rock Products Rep.by its prartners Anitha Nandha Kumar and Baghya Kumar, 2. Anitha Nandha Kumar, 3. Baghya Kumar	Mrs.R.Kokila /VS/ Mr.M.S. Tamilnathan	06.08.2019	09.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 183/2019	M/s.MAA Silk Ltd, Gawhati, Rep.by its Managing Director, Sailendra Kumar Bajoria, //VS// M/s S.K.Signature, Mumbai, Rep.by its Partner, Sagar Khanna	Mr.G.T.Karunagaran /VS/ Mr.P.Jayaseelan	26.08.2019	16.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 185/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Nil	27.08.2019	03.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	O.S.No. 187/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao (Divisional Manager Finance) //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Exparte	07.09.2019	04.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No 222/2019	M/s.Neocol represented by its partner A.M.Sarathkumar, //Vs.// Nadesan S/o. Sampath Mooranapalli	V.V.Venkateshan //Vs.// D.Thirunaukarasu	26.09.2019	11.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Additional District Court, Krishnagiri	OS.No 228/2019	State bank of Inida, Represented by it manager RASMECC its SARC stressed asset resolution center Sri vari building sipcot hosur //Vs.// 1.M/s. Priasana Thimmarayasamy 2.G.Ramareddy 3.Anusuya	Tr.S.Rajvivekanand //Vs.// M.Venkataramareddy	30.09.2019	16.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No 230/2019	M/s. Sri Vinayaga Engineering Represented by Proprietor M.Govindaraj S/o. Muniyappan Sipcot hosur //Vs.// 1. M.S. Rasandik auto components pvt.ltd by its M.D.Rajivu kapoor, 2.Gowtham Bhattacharya, New delhi 3. Krishnan Unit -2 Head Nanjagud, Mysore	R.Parathasarathi //Vs.// N.S.Vidhaya baskar	03.10.2019	10.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 237/2019	M/s.Ahya EXIM Rep. by its sole Propretior Kalivani //Vs.// 1.M/s.Sri Saravana Electronics Rep. by its Propretior Madhiyan 2.M/s. Sri Saravana TV Home Rep by its Propretior Palaniyammal	Tr.K.Baskar //Vs.// T.Shankar	17.10.2019	16.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 241/2019	Bank of Baroda, Branch at Hosur by its Senior Manager, Mrs. Anitha, Hosur //Vs.// Alcot wires Rep. by its Propriteor 1.P.Velmurgan 2.P.Velmurugan S/o. Pichaimuth, Hosur	Tr.K.Velayutham //Vs.// A.Sathiyarayanan	22.10.2019	25.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 295/2019	State Bank of Inida, Mookanandapalli Branch by its Manager (SARC) Sipcot Hosur //Vs.// Body Solid fitness center Gym, Rep. by it Proprietor 1.Siva basavaraj 2.Siva Basavaraj S/o. Basavaraj, Arasanatty	Mr.S.Raj Vivekanand /VS/ Nil	12.12.2019	28.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 300/2019	Bank of Baroda its by Properitor Mr.arun Kumar S/o. Narayana //Vs.// M/s.Vimose Technologies Rep.by its Prop. S.Sreevidhya having business ARRS Silk, Hosur	Tr. K. Velayudam Vs. Nil	19.12.2019	10.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 16/2020	Syndicate Bank having it branch office sipcopt Phase-II by its branch manager Ravi //Vs.// MYCAB, Rep. by its Proprietor 1.Balraj, Railway station Hosur 2.Balraj, S/o. Jayaraman, Periyar Nager Eas, Hosur	Tr. K. Velayudam Vs. Nil	27.01.2020	02.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 17/2020	Syndicate Bank having it branch office Sipcot Phase-II by its Branch Manager Ravi //Vs.// L. Perumal, S/o. Lashmanan, Santhi Nagar, Hosur	Tr. K. Velayudam Vs. Nil	27.01.2020	02.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 19/2020	Corporation Bank by its branch at Yesodha Mahal, Hosur by its Chief Manager G.K.Murugan //Vs.// 1. Samana @ Munusamy, S/o. Munusamy @ Buddappa 2. Nandhish S/o. Samana @ Munusamy 3.S.Munjula D/o. Samana @ Munusamy, W/o. Suresh 4.Chowdeshwari, D/o. Samana @ munusamy 5.Shilpa D/o. Samana @ Munusamy 6. Jagadesh S/o. Samana @ Munusamy 7.Minor.Eswari, D/o. Samana @ Munusamy	Tr. K. Velayudam Vs. Nil	29.01.2020	15.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 64/2020	Bank of Baroda having its Head Office Rep. by its chief Manager Mr.Anit Kumar singh S/o.Late.Chandstaka prasad singh R.K.G op. Traffic polic station Bangalore, Bypass road hosur. //Vs.// M/S.Balaji silks Turisting works, by it Proprietor 1.Mrs.Kalavathi, 2.Mrs.Kalavathi W/o.Ragupathi, Therpetti road, Denkanikottai, Krishnagiri	Tr. K. Velayudam Vs. Nil	24.02.2020	24.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No 68/2020	M/S. Swathi Alloy Steels Rep. by its Managing Partner Mr. Lokesh Sagtani //Vs.// Mr. R.Manjunath, S/o. Ramesh, Sipcot Housing colony, Hosur	Tr.K.Ananada Kumar Vs. Nil	25.02.2020	23.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 71/2020	Syndicate Bank having its Branch Office at sipcot Phase-II Mr.Ravi S/o. Thammaiah //Vs.// 1.M/s.sudhakar Enterperiser, by its Proprietor T.Sudhakar, Ganapathi Nagar, Hosur 2.T.Sudhakar S/o.Thiyagarajan, Meenachi nagar, Chithanapalli, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	01.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 72/2020	Syndicate Bank having its Branch Office at Sipcot Phase-II, Branch Hosur, Rep.by its Branch Manager M.Ravi, S/o.Thammaiah //Vs.// 1.M/s. ASM Travels Rep. by it Proprietor V.Madesh 2.V.Madesh, S/o.Venkatesh Thorapalli Agraharam vill, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	25.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 73/2020	Synadicate Bank having its branch office at Sipcot Phase-II, Rep. by its Branch Manager, Mr.Ravi, S/o. Thimmaiah //Vs.// 1.M/s.Revathi Travels Rep. by it Proprietor B.Anusuya Bai, Bedrapalli, Sipcot Post, Hosur. 2.B.Anusuya Bai, W/o. Balaji Sigh, Bedarapalli, Zuzuwadi, Hosur.	Tr. K. Velayudam Vs. Nil	27.02.2020	07.7.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 91/2020	M/s.GLOBAL CALCIUM Pvt. Ltd., Rep. by its Deputy General Manager, S.R.Muni Rao S/o. Late.Rama Rao,Sipcot Industrial company, Hosur //Vs.// 1.M/s.ALMAS Technologies Pvt.Ltd Rep. by its Proprietor Mr.Sudan singh. 2.Mr.Sudan Singh, M/s.ACMAS Technologies Pvt.Ltd, having its registered office at kundli, Sonepet, Hariyana.	Mt.T.Shankar Vs. Nil	09.03.2020	11.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 94/2020	M/s. Barger paists India ltd represented by its Authroised Mr.T.Srinivasan having Sipcot, Hosur. //Vs.// M/s. SHREE Automaticity Industries C/o. Abishak Industriect by its Proprietor M.RajaGowandr Mohanraj, Sipcot Hosur.	Tr.K.Ananda Kumar Vs. Nil	10.03.2020	24.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 102/2020	Andhra Bank having its branch office at Housr Represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David, //Vs.// 1.M/s.M.R.Automobiles, Res.by its Prop.R.Prabhakar 2.R.Prabhakar,S/o.Ramakrishnappa, Prop. Of M/s.M.R.Automobiles Nothikuppam, Hosur	Tr. K. Velayudam Vs. Nil	24.03.2020	09.07.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 103/2020	Andhra Bank having its branch Office at Hosur represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David //Vs.// 1.M/s.Sri Manjunatha Hardware & Paints, Rep.by its Prop.K.Manjunatha, Bagalur Road, Hosur 2.K.Manjunatha, S/o.Kemparao, Prop.of M/s.Sri Manjunatha Hardware & Paints, Kumbalam, Krishnagiri dt.	Tr. K. Velayudam Vs. Nil	24.03.2020	10.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No 110/2020	Hosur COIR Foams Pvt. Ltd. Rep. by its Manager (Account and finance) Mr.M.V.R.K.Kishore S/o. M.V.Jaganmohan Rao, Sipcot industrial East, Hosur. //Vs.// Mrs.Ankita Mishra Proprietor M/s.Gayathiri Emporium, Narayana Street, Leelamahal road, Vishakapatnam.	Tr.M.S.Tamil Nathan Vs. Nil	06.06.2020	18.06.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 111/2020	Bank of India, having its head Office Res. by its consituent Attorney Mr.T.Sivakumar, S/o. Thandavan at M.M.Reddy complex old Bangalore road, Hosur. //Vs.// 1.M/s.Easik Kumaran Auto Pats, Rep. by its Proprietor S.Jansi Rani Rajeshwari layout, Sipcot, Hosur. 2.S.Jansi Rani W/o. Rathinam Bharathi Nagar, Mookandapalli, Hosur	Tr. K. Velayudam Vs. Nil	06.06.2020	03.07.2021
	Krishnagiri	Additional District Court, Krishnagiri	OS.No. 112/2020	Andhra Bank Having its Branch Office at Hosur. Rep. by its Branch Managaer Mr.G.Adhishek S/o. Prabhakar David //Vs.// Mr.H.Mahaboob Khan, So. Hassan khan, Thorrapalli vill. Penandapalli post, Hosur. 2.M.Govinda Reddy Alasapalli vill. Hosur	Tr. K. Velayudam Vs. Nil	06.06.2020	11.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Krishnagiri	Additional District Court, Krishnagiri	Os.No 114/2020	Bank of India Having its head Office at Mumbai, Rep. by its Mr.T.Sivakumar S/o. S.Thandvan, MM Reddy complex old Bangalore road, Hosur. //Vs.// 1.M/s.Ganesh Engineering Rep. by it Prop. U.Muthu Kumar Office at Kamaraj Nagar, Sipcot, Hosur. 2.U.Muthu Kumar S/o. Uthandyapillai, Kudiyana street, Muthal kattalai, Pandurangapuram, Kumbakonam	Tr. K. Velayudam Vs. Nil	06.06.2020	11.06.2021
12	Madurai	NIL	NIL	NIL	NIL	NIL	NIL
13	Nagapattinam	District Court, Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Fast Track Mahila Court, Nagapattinam.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Additional District Court, Mayiladuthurai.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Sub Court, Nagapattinam.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Principal Sub Court, Mayiladuthurai.	NIL	NIL	NIL	NIL	NIL
	Nagapattinam	Additional Sub Court, Mayiladuthurai.	NIL	NIL	NIL	NIL	NIL
14	Namakkal	The Principal District Judge	COS/2/2020	Vishnu Sudha Textiles Rep by its Sole Properties TSudha Rep by her Power Agent VRajagopalan Vs M/sKMS and Company Rep by its Proprietor KBabu	Dakshinamoorthy.L(P),	05-06-2018	07-04-2021
	Namakkal	The Principal District Judge	COS/3/2020	SSV Feeds rep by its Managing Partner Vs Mani Poultry Farm rep by its Proprietor SMMani and another	Raghu.T.V(P),	19-06-2018	08-04-2021
	Namakkal	The Principal District Judge	COS/5/2020	Harin Feeds by its Manager MSenthilkumar Vs Paramasivam Poultry Farm by its Manager Paramasivam	Shanmugam.K(P), Yoganathan.S(R),	21-08-2018	26-04-2021
	Namakkal	The Principal District Judge	COS/6/2020	PePe Feeds by its Managing Partner PTamilarasan Vs Perianna gounder and 8 others	Shanmugam.K(P),	18-12-2018	07-04-2021
	Namakkal	The Principal District Judge	COS/7/2020	NPA Foods and feeds by rep Patner of Velusamy Vs Maruthappan	Rajasekaran.T(P),	19-12-2018	01-04-2021
	Namakkal	The Principal District Judge	COS/10/2020	Senthamil Finance by its Managing partner Vs Valarmathi and 2 others	Balakrishnan.R(P), Chinnusamy.R(R),	18-01-2019	26-04-2021
	Namakkal	The Principal District Judge	COS/11/2020	RDomnic Xavier Vs Fues Gupta M/sInnovittil church	Raju.L(P),	18-01-2019	26-04-2021
	Namakkal	The Principal District Judge	COS/12/2020	Mahindra Feeds and Foods by its partner Palanisamy Vs Selvaraj	Shanmugam.K(P),	02-03-2019	08-04-2021
	Namakkal	The Principal District Judge	COS/15/2020	Saranya Spinning Mills Pvt Ltd rep by Technical Director Ashokkumar Vs Om sakthi Textiles rep by Properitor Arthanarisamy	Shanmugam.K(P), Arthanari.K(R),	21-03-2019	14-06-2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Namakkal	The Principal District Judge	COS/16/2020	Sri Kumaran Finance by Managing Director MGanesan Vs Sasikala and 2 others	Murugesan.J.K(P),	04-04-2019	27-04-2021
	Namakkal	The Principal District Judge	COS/17/2020	Sree amman Finance Rep by its Managing partner RGanesan Vs Kumaresan	Palanisamy. T.M.(P), Ravi.M(R),	25-04-2019	19-04-2021
	Namakkal	The Principal District Judge	COS/20/2020	Sri Lakshmi Finance by its Partner PKrishnamoorthi Vs PELango and another	Krishnamoorthy.T.V(P),	30-04-2019	05-04-2021
	Namakkal	The Principal District Judge	COS/23/2020	Syndicate bank Pallipalayam Branch Vs JKavinkumar	Shanmugham.S.A(P),	19-08-2019	26-04-2021
	Namakkal	The Principal District Judge	COS/24/2020	Indian over seas bank Vs KRKala	Shanmugham.S.A(P), Udhaya kumar.K(R),	19-08-2019	05-04-2021
	Namakkal	The Principal District Judge	COS/25/2020	Mahendira feeds and foods by its Managing Partner Palanisamy Vs MuthuKumar	Shanmugam.K(P),	19-08-2019	28-04-2021
	Namakkal	The Principal District Judge	COS/27/2020	NPA Foods and Feeds by its Managing Partner Velusamy Vs Kandasamy	Shanmugam.K(P), Johndwin.F(R),	21-08-2019	08-04-2021
	Namakkal	The Principal District Judge	COS/28/2020	Syndicate bank NPudupatti Branch Rep by its Branch Manager Vs Pillaiyaraj and another	Anbazhagan.P(P),	10-09-2019	06-04-2021
	Namakkal	The Principal District Judge	COS/29/2020	Syndicate bank NPudupatti Brach REp by its Branch Manager Vs VMMadhuranthagai and another	Anbazhagan.P(P),	10-09-2019	11-06-2021
	Namakkal	The Principal District Judge	COS/30/2020	RDinesh Vs Gautham Kanunga	Arthanari.K(P),	04-10-2019	10-06-2021
	Namakkal	The Principal District Judge	COS/34/2020	Mahendira Feeds and Foods by its Managing Director Palanisamy Vs Nallaiyan	Shanmugam.K(P),	02-01-2020	19-04-2021
	Namakkal	The Principal District Judge	COS/35/2020	M/S Palls Association by Owner Radhakrishnan Vs KMS Poultry Parm rep by its Latha @ Krishnalatha	SureshKumar.P(P),	03-01-2020	14-06-2021
	Namakkal	The Principal District Judge	COS/36/2020	Harin Feeds by its Owner MSenthilkumar Vs Chinnusamy	Shanmugam.K(P), Tamilselvan.R(R),	07-01-2020	19-04-2021
	Namakkal	The Principal District Judge	COS/37/2020	Harin Feeds by its owner MSenthilkumar Vs Sengottuvel	Shanmugam.K(P), Kannan.C(R),	07-01-2020	19-04-2021
	Namakkal	The Principal District Judge	COS/38/2020	Selvaraj Vs United India Insurance company Ltd by its branch manager	Shanmugam.K(P),	07-01-2020	07-04-2021
	Namakkal	The Principal District Judge	COS/39/2020	Subramani Vs RSR Feeds by its Managing Partner Duraisamy and 5 others	Shanmugam.K(P),	08-01-2020	06-04-2021
	Namakkal	The Principal District Judge	COS/40/2020	M/sVictory Spinning Private Ltd by its Director TBalachandran Vs M/sRitham Fibrarics and another	Paraneedharan.C(P), Palanisamy. K.K(R),	21-01-2020	26-04-2021
	Namakkal	The Principal District Judge	COS/41/2020	M/sVadivel Textiles rep by its Prop PVadivel Vs M/sSri Vaari Fabrics rep by its prop Sselvan	Gunasekaran.P.M(P),	29-01-2020	19-04-2021
	Namakkal	The Principal District Judge	COS/42/2020	Canara Bank Namakkal Branch by its Manager Vs KalaivaniK	Vinoth.S(P),	30-01-2020	08-04-2021
	Namakkal	The Principal District Judge	COS/43/2020	M/sGlobalvet Enterprises by its Owner RGeetharanjani Vs KMS Poultry Farm Latha @ Krishnalatha	Suresh Kumar.P(P),	05-02-2020	16-04-2021
	Namakkal	The Principal District Judge	COS/44/2020	Sri Sivaganga Capitals by its Managing Partner KGanesan Vs BVijayasarithi and 2 others	Chinnusamy.R(P),	12-03-2020	28-06-2021
	Namakkal	The Principal District Judge	COS/45/2020	Sri Aruljothi murugan Fianance by its Managing Partner KMthusamy Vs SMuthukumaran	Chinnusamy.R(P),	12-03-2020	05-04-2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Namakkal	The Principal District Judge	COS/47/2020	Vijaya Bank (Bank of Baradoa) Rasipuram rep by its Branch Manager Vs VTex rep by its proprieter Jayakumar and 2 others	Satthivel.A(P),	11-06-2020	05-04-2021
	Namakkal	The Principal District Judge	COS/48/2020	Dhanlaxmi Bank ltd Vs Arun and another	Anbazhagan.P(P),	17-06-2020	24.06.2021
	Namakkal	The Principal District Judge	COS/49/2020	Mahendran Feeds Foods by its managing director Palanisamy Power Egent Mohan Vs Poongodi	Shanmugam.K(P),	29-06-2020	19-04-2021
	Namakkal	The Principal District Judge	COS/50/2020	Hain Feeds by its Owner MSenthilkumar by power Agent PSellamuthu Vs Rajagopal	Shanmugam.K(P),	07-07-2020	26-04-2021
	Namakkal	The Principal District Judge	COS/51/2020	M/sLogical Agri Business India Private Limited rep by its Managing Director Vs M/sSri Lakshmi Narasimha Poultry Farm Pvt ltdrep by its Managing Director MrKalidindi and 4 othe	Shanmugam.K(P),	29-07-2020	09-04-2021
	Namakkal	The Principal District Judge	COS/53/2020	Mahendran feeds and foods by rep partner palanisamy by rep agent MMohan Vs Senthikumar	Shanmugam.K(P), Vinoth.S(R),	19-08-2020	07-04-2021
	Namakkal	The Principal District Judge	COS/54/2020	Subashree Feeds by its Owner Umamaheswari Vs Palanivel	Shanmugam.K(P),	21-08-2020	07-04-2021
	Namakkal	The Principal District Judge	COS/56/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by power agent Tamilselvan Vs Kannan	Shanmugam.K(P),	16-10-2020	08-04-2021
	Namakkal	The Principal District Judge	COS/57/2020	Muthu poultary Egency by rep Managing partner thiyagarajan power Egent Tamilselvan Vs Subramani	Shanmugam.K(P),	16-10-2020	07-04-2021
	Namakkal	The Principal District Judge	COS/58/2020	Hari Feeds by its Owner M.Senthilkumar Vs R.V.S.Poultry Farm by owner Velappan	Shanmugam.K(P), Raghu.T.V(R),	08-10-2020	08-04-2021
	Namakkal	The Principal District Judge	COS/59/2020	Harin Feeds by Manager M.Senthilkumar Vs Krishnaveni Poultry Farm by its Manager Periasamy	Shanmugam.K(P), Krishnan.P(R),	30-09-2020	08-04-2021
	Namakkal	The Principal District Judge	COS 60/2020	Mahindra Feeds and Foods By its Managing Partner Palanisamy by Power Agent	K.Shanmugam	30-11-2020	05-04-2021
	Namakkal	The Principal District Judge	COS 61/2020	Harin Feeds by its Manager M.Senthilkumar Vs K.B.S.Poultry Farm by its Manager Poopathi	K.Shanmugam	30-11-2020	20-04-2021
	Namakkal	The Principal District Judge	COS 62/2020	Harin Feeds by its owner M.Senthilkukmar Vs Thulasi Poultry Farm by its owner Arul	K.Shanmugam	30-11-2020	05-04-2021
	Namakkal	The Principal District Judge	COS 63/2020	Harin Feeds by its Owner M.Senthilkumar Vs Jeyavel	K.Shanmugam	30-11-2020	26-04-2021
	Namakkal	The Principal District Judge	COS 64/2020	Dhanabaagayam Spinners Private Ltd,Rep by its M.Dhanasekar Vs Leelavathi Textile Traders rep by ists proprietor Sukumar	K.Shanmugam	30-11-2020	01-04-2021
	Namakkal	The Principal District Judge	COS 65/2020	Harin feeds by its OwnerMSenthilkumar power Egent PSellamuthu Vs Jayaraman	Shanmugam.K(P),	05-12-2020	30-04-2021
	Namakkal	The Principal District Judge	COS 66/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan Power Agent Tamilselvan Vs Shanmugavadivu	Shanmugam.K(P),	09-12-2020	23-06-2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Namakkal	The Principal District Judge	COS 67/2020	M/sHMT Textiles Private Ltd rep by its Director MrKishore M Sethia Vs M/sJaihind Spinning Mills Ltd rep by its Director PM Ramakrishnan and another	Ramasamy.R(P),	14-12-2020	28-04-2021
	Namakkal	The Principal District Judge	COS 68/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power Agent Thamilselvan Vs Palanisamy	Shanmugam.K(P),	17-12-2020	28-04-2021
	Namakkal	The Principal District Judge	COS 1/2021	Royal Pipes and Tubes, Tiruchengode Through its proprietor S.Subramaniam Vs N.Velusamy	P.M.Gunasekaran	03-02-2021	30-06-2021
	Namakkal	The Principal District Judge	COS 2/2021	Subashri Feeds by its Owner Umamaheshwari by power Agent Yuvaraj and another Vs Sakthivel	K.Shanmugam	16-02-2021	05-04-2021
	Namakkal	The Principal District Judge	COS 3/2021	Subashree Feeds by its Owner Umamaheshwari by power Agent Yuvaraj Vs Sakthivel	K.Shanmugam	16-02-2021	05-04-2021
	Namakkal	The Principal District Judge	COS 5/2021	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power Agent Tamilselvan Vs Tamilselvi	Shanmugam.K(P),	22-03-2021	09-06-2021
	Namakkal	The Principal District Judge	COS 6/2021	Kalai Traders by its Owner RRamakandhan Vs Gagan Feeds and Poultry Pvt Ltd by its Manager	Shanmugam.K(P),	22-03-2021	09-06-2021
	Namakkal	The Principal District Judge	COS 7/2021	Union Bank of India rep by its Power of attorney agent and Branch Manager Vs JMFurniture and 2 others	Madhanmohan.A(P),	29-03-2021	11-06-2021
	Namakkal	The Principal District Judge	COS 8/2021	Union Bank of India rep by its Power of attorney agent and Branch Manager Vs JMFurniture and 2 others	Madhanmohan.A(P),	29-03-2021	14-06-2021
	Namakkal	The Principal District Judge	COS 9/2021	Muthu poultry Agency by rep Managing partner thiyagarajan power Agent Tamilselvan Vs Ganesan poultry Form prop. Palaniappan	Shanmugam.K(P),	07.04.2021	14.06.2021
	Namakkal	The Principal District Judge	COS 10/2021	Muthu poultry Agency by rep Managing partner thiyagarajan power Agent Tamilselvan Vs Ramesh poultry Form prop. Ramesh	Shanmugam.K(P),	19.04.2021	16.06.2021
15	Nilgiris	NIL	NIL	NIL	NIL	NIL	NIL
16	Perambalur	Principal District Court	NIL	NIL	NIL	NIL	NIL
	Perambalur	Mahila Court	NIL	NIL	NIL	NIL	NIL
	Perambalur	Sub Court	NIL	NIL	NIL	NIL	NIL
17	Pudukkottai	The Principal District Court	OS 71/18	Subaithabegam Vs Balasubramanian	M.Jeyanthan	28.04.2018	08.06.2021
	Pudukkottai	The Principal District Court	OS 43/20	Canara Bank, Pudukkottai Branch VS K.Rajendran	S.Dhananjaya Ramachandran	10.06.2020	11.06.2021
	Pudukkottai	The Principal District Court	OS 1/2020	Allahabad Bank VS VKM Fiber Industry and others	D.Dhanapal	02.01.2020	18.06.2021
	Pudukkottai	The Principal District Court	OS 5/21	Canara Bank, Pudukkottai Branch Vs Tmt.T.Shanthi and 1 another	S. Dhananjaya Ramachandran	21.1.2021	22.06.2021
	Pudukkottai	The Principal District Court	OS 34/18	S.Sultan Mohaiyadeen VS M.Mohammed Frook	G.Ramalingm	22.06.2018	09.06.2021
	Pudukkottai	The Principal District Court	OS 64/18	i) Gulgarini ii) Abdul Rahman Vs Rahamath Nisa and 8 others	K.Anbazhahan	07.09.2018	25.06.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Pudukkottai	The Principal District Court	OS 08/21	Canara Bank Thirumayam Vs Suresh	P.N.Satagopan	1.2.2021	07.06.2021
	Pudukkottai	The Principal District Court	OS No. 134/2019	The Branch manager, Oriental Bank of Commerce Vs K.Durairaj and four others	V.Kasirajan	18.12.2019	17.06.2021
	Pudukkottai	The Principal District Court	OS 36/21	Canara Bank Thirumayam Vs U.Palanichamy	M.Veerappan	1.03.2021	17.06.2021
	Pudukkottai	The Principal District Court	OS 37/21	Canara Bank Thirumayam Vs K.Chellaiah	M.Veerappan	1.03.2021	29.06.2021
	Pudukkottai	The Principal District Court	OS 75/21	SBI, Thirumayam VS Tamilarasi	S.Selva Vinayagam	05.04.2021	02.06.2021
	Pudukkottai	The Principal District Court	OS 76/21	Canara Bank Thirumayam Vs Arumugam	M.Veerappan	05.04.2021	03.06.2021
	Pudukkottai	The Principal District Court	OS 77/21	Canara Bank Thirumayam Vs M.Murugaiah	M.Veerappan	05.04.2021	04.06.2021
	Pudukkottai	The Principal District Court	OS 78/21	Canara Bank Thirumayam Vs S.Thirunavukarasu	M.Veerappan	05.04.2021	07.06.2021
	Pudukkottai	The Principal District Court	OS 79/21	SBI, Alangudi Vs Mathiyalagan and 1 another	S.Selva Vinayagam	05.04.2021	08.06.2021
	Pudukkottai	The Principal District Court	OS 80/21	Canara Bank Thirumayam Vs P. Athmanathan	M.Veerappan	05.04.2021	09.06.2021
	Pudukkottai	The Principal District Court	OS 81/21	SBI, Avoor Vs Ramesh	Solai.Muthaih	05.04.2021	10.06.2021
	Pudukkottai	The Principal District Court	OS 82/21	Canara Bank Thirumayam Vs S.Saranya	S. Dhananjaya Ramachandran	05.04.2021	10.06.2021
	Pudukkottai	The Principal District Court	OS 83/21	Canara Bank Thirumayam Vs S.Arockia Sekar	M.Veerappan	05.04.2021	14.03.2021
	Pudukkottai	The Principal District Court	OS 84/21	SBI, Pudukkottai Branch Vs D.Muralidharan	S.Selva Vinayagam	05.04.2021	15.06.2021
	Pudukkottai	The Principal District Court	OS 85/21	Canara Bank Thirumayam Vs S.Pandimathi	S. Dhananjaya Ramachandran	05.04.2021	16.06.2021
	Pudukkottai	The Principal District Court	OS 86/21	Canara Bank Thirumayam Vs A.Murugesan	S. Dhananjaya Ramachandran	05.04.2021	17.06.2021
	Pudukkottai	The Principal District Court	OS 87/21	Canara Bank Thirumayam Vs V.Ravi	S. Dhananjaya Ramachandran	05.04.2021	18.06.2021
	Pudukkottai	The Principal District Court	OS 88/21	Canara Bank Thirumayam Vs V.Velu	S. Dhananjaya Ramachandran	05.04.2021	21.06.2021
	Pudukkottai	The Principal District Court	OS 89/21	City Union Bank, Pudukkottai Vs S.BAbu	K.Narayanan	05.04.2021	22.06.2021
	Pudukkottai	The Principal District Court	OS 90/21	Canara Bank Thirumayam Vs R.M.Subramanian	S. Dhananjaya Ramachandran	05.04.2021	23.06.2021
	Pudukkottai	The Principal District Court	OS 91/21	Canara Bank Thirumayam VS Sivakumar	S. Dhananjaya Ramachandran	05.04.2021	26.06.2021
	Pudukkottai	The Principal District Court	OS 92/21	Canara Bank Thirumayam Vs D.Stephanraj	S. Dhananjaya Ramachandran	05.04.2021	23.06.2021
18	Ramanathapuram	Principal District Court	NIL	NIL	NIL	NIL	NIL
19	Salem	NIL	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
20	Sivaganga	Principal District and Sessions Court	NIL	NIL	NIL	NIL	NIL
21	Thanjavur	Prl. District Court, Thanjavur	NIL	NIL	NIL	NIL	NIL
	Thanjavur	III Additional District Judge, Pattukkottai.	NIL	NIL	NIL	NIL	NIL
22	Theni	Principal District Court, Theni	87/19	Petitioner name: Shri Amsapriya Store (Through Proprietor S. Sudhakar) Respondent Name : 1) T.Gurusamy Nadar and Sons Maligai, Rep. by Managing Partener G.Vijayakumar Babu and another 2) G. Vijayakumar Babu	Amarnathbabau.R.N.S Anburaj.A	13.11.2019	15.04.2021
	Theni	Principal District Court, Theni	87/20	Petitioner name: Theni Guru Krishna Textiles Mills (p) Ltd, Rep. by its Managing Director T.K. Ponraj Respondents name: 1) M/s. Vel Textile, Rep. by its Managing Partner Kalai 2) Kalai 3) M/s Dharshin Fabriks, Rep. by its Properitor Jeyapaul	Guru.Rathakrishnan.G	29.06.2020	27.04.2021
23	Thoothukudi	NIL	NIL	NIL	NIL	NIL	NIL
24	Tiruchirappalli	Principal District Court	NIL	NIL	NIL	NIL	NIL
25	Tirunelveli	Principal District Court	NIL	NIL	NIL	NIL	NIL
26	Tiruppur	NIL	NIL	NIL	NIL	NIL	NIL
27	Tiruvallur	Principal District Court, Tiruvallur	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The I Additional District and Sessions Court, Tiruvallur.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The II Additional District and Sessions Court, Poonamallee.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The III Additional District and Sessions Court, Poonamallee.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The IV Additional District and Sessions Court, Ponneri.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Tiruvallur.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Poonamallee.	NIL	NIL	NIL	NIL	NIL
	Tiruvallur	The Sub Court, Tiruttani.	NIL	NIL	NIL	NIL	NIL
28	Tiruvannamalai	Principal District Court	NIL	NIL	NIL	NIL	NIL
29	Tiruvarur	Principal District Court	NIL	NIL	NIL	NIL	NIL
30	Vellore	NIL	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
31	Villupuram	NIL	NIL	NIL	NIL	NIL	NIL
32	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL
33	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	O.S.134/2019	M/s. Grace Infrastructure P. Ltd Vs M/s. Ultramax Hydrojet Pvt. Limited	Mr. Rajaprakash -vs- Senthil Narayanan	21.06.2019	13.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	O.S.242/2019	M/s. Strides Pharma Science Ltd Rep. by its sr. Manager A. Maria Francis Xavier Vs Mr. K. Sudharsan The proprietor, M/s Trust India Pondicherry	Mr. L. Sathish	05.12.2019	17.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	O.S.83/2020	M/s. Prashanth Properties Pvt. Ltd., Rep. by its M.D., Premraja -vs- 1) Om Ganeshaya Food and Beverages Pvt. Ltd., Rep. by its Director, Sumit Shital 2) Shreem Food and Beverages rp by Partner Mrs. Shreedevi Chandrasekaran	Mr. L. Sathish - Vs- Mr. P. Natarajan	08.07.2020	07.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	O.S.168/2020	Rahul Industires rep. by its Proprietrix, M. Jeyashree -Vs- Fidelity Contracts and Services Pvt. Ltd., rep. by its Vice President, Prasad	Mr.K. Ranganathan	24.11.2020	01.04.2021, 12.04.2021 & 19.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	O.S.171/2020	1) Subetha Begum rep by its power of attorney Karthikvijayraj 2) Zareen Bagum rep by Power of Attorney Karthik Vijayaraj - Vs- 1) Bashereya Bevi 2) Haji Ali 3) Mohammed Zahir 4) Mouhamad Saly 5) Mohamad Shahul Hameed 6) Shamshia	Mr.P. Jesus Moris Ravi	04.12.2020	15.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Ar.o.p.61/2016	1) Rajarajan 2) Gomathy Rajarajan -Vs- India Infoline Finance Ltd	Mr. D. Sukumar - Vs- Mr. R. Soupramanian	21.06.2016	22.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Ar.o.p.91/2016	M/s. Pondicherry Port Ltd., Rep. by its Authorised Rep and Power Agent, Om Prakash Sharma - Vs- 1) The Secretary (Port), Govt. of Puducherry Address - Chief Secretariat, Goubert Enclave, Puducherry - 605 001 2) Justice D.P. Wadhwa, Judge Retd., Supreme Court of India C-25, Panchsheel Enclave, New Delhi - 110 017 3) Justice Doraiswamy Raju, Judge Retd., Supreme Court of India New No.20, Old No.39, Puram Prakasa Road, Balaji Nagar, Royapettah, Chennai - 600 014 4) Justice I.P. Vasishth, Judge Retd., Allahabad High Court 385, Sector 16-A, Faridabad	Mr. Maruthupandian -Vs- Mr. Vinothkumar	20.10.2016	19.04.2021 26.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Ar.op.15/2017	Rajendra Kumar -Vs- M/s Cholamandalam Investments and Finance Co. Ltd (Formerly known as Cholamandalam DBS Finance Ltd)	Mr. Praveenkumar -Vs- Mr.Santhoshkumar	21.02.2017	09.04.2021 22.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Ar.op.17/2017	1) Sethuraman 2) Vasanatha - Vs- Indo Asia Finance Ltd., Chennai	Mr. K. Ravikumar - Vs- Mr. Savariram	27.02.2017	12.04.2021 26.04.2021

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List of cases in which Case Management Hearing was held during the month

Sl. No	Name of the District	Court	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Ar.o.p.18/2017	1) Sethuraman 2) Vasanatha - Vs- Indo Asia Finance Ltd., Chennai	Mr. K. Ravikumar - Vs- Mr. Savariram	27.02.2017	22.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Ar.op.24/2018	Rahman Settu - Vs- 1) M/s. Challani Finance, Rep. by its Manager and Powe of Attorney, Kannan 2) Basheer Ahamed	Mr. Vee. Ganapathy - Vs- Mr.P. Luprakasam	28.03.2018	12.04.2021 30.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Ar.O.P.02/2020	1) The Chief Secretary to Govt., Govt. of Puducherry 2) The Secretary to Government (Tourisam), Government of Puducherry, Puducherry. 3) The Director (Tourism), Department of Tourisam 4) The Managin Director, Puducherry Tourism Development Corporation Ltd., Puducherry - Vs- 1) C.K. Rajan	Mr.M. Nakkeeran -Vs- Mr. D. Soundararajan	04.02.2020	09.04.2021 29.04.2021
	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	Ar.O.P.18/2021	1) Babu 2) Geetha - Vs- 1) M/s. HDB Financial Services Ltd., Rep. by its M.D., Ramesh	Mr. A. Latchoumicandane - Vs-	05.03.2021	28.04.2021
	Puducherry	DISTRICT COURT	ARBOP.2/2020	K.Venkadesawaran -Vs- Shriram City Union Finance Ltd.,	Thirumalvalavan	18.02.2020	23.04.2021
	Puducherry	DISTRICT COURT	ARBOP.3/2020	Boopathy -Vs- Shriram City Union Finance Ltd.,	Thirumalvalavan	18.02.2020	26.04.2021
	Puducherry	DISTRICT COURT	ARBOP.4/2017	Muthulakshmi -Vs- Shriram City Union Finance Ltd.,	Thirumalvalavan	23.10.2017	23.04.2021
	Puducherry	DISTRICT COURT	EP.55/2018	Shriram City Union Finance Ltd., Vs Sathiyakala	Senthilraghavan Vs Ahamed Ansari	26.10.2018	27.04.2021
	Puducherry	DISTRICT COURT	EP.18/2019	Shriram City Union Finance Ltd., vs Venmani and others	Senthil Ragavan vs Muthukrishnan	15.03.2019	27.04.2021
	Puducherry	DISTRICT COURT	EP.6/2020	Shriram City Union Finance Ltd., -Vs- Raman and others	Senthil Ragavan	09.01.2020	26.04.2021
	Puducherry	DISTRICT COURT	EP.61/2020	Lakshmi Vilas Bank, Karaikal - Vs- K.R.Kumaran	A.Veerapandian	14.09.2020	26.04.2021
	Puducherry	DISTRICT COURT	EP.4/2021	Shriram City Union Finance Ltd., -Vs- Subash Chandran	Senthil Ragavan	03.12.2020	26.04.2021

**APRIL 2021
SUBORDINATE COURTS**

FORM-7

Summary of Commercial Cases during the month

Sl.No	Name of the District	Name of the Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Ariyalur	NIL	0	0	0	0
	Ariyalur Total		0	0	0	0
2	Chennai	Principal City Civil Court	9	2	0	11
	Chennai Total		9	2	0	11
3	Coimbatore	Prl. District Court, CBE.	195	9	3	201
3	Coimbatore	I Addl. District Court, CBE	10	0	0	10
3	Coimbatore	III Addl. Dist. Court, CBE	26	0	0	26
3	Coimbatore	IV Addl. Dist. Court, CBE	35	0	0	35
3	Coimbatore	V Addl. Dist. Court, CBE	34	0	0	34
	Coimbatore Total		300	9	3	306
4	Cuddalore	Principal District and Sessions Court, Cuddalore	8	0	0	8
	Cuddalore Total		8	0	0	8
5	Dharmapuri	Principal District Court, Dharmapuri.	11	0	0	11
	Dharmapuri Total		11	0	0	11
6	Dindigul	Principal District Court, Dindigul.	76	8	0	84
	Dindigul Total		76	8	0	84
7	Erode	Principal District Court, Erode	30	0	0	30
	Erode	Principal District Court, Erode	2	0	0	2
	Erode	I Additional District Court, Erode	1	0	0	1
	Erode	Principal Subordinate Court, Erode	19	0	0	19
	Erode	I Additional Subordinate Court, Erode	16	0	0	16
	Erode	II Additional Subordinate Court, Erode	4	0	0	4
	Erode	Sub Court, Gobichettipalayam	1	0	0	1
	Erode Total		73	0	0	73
8	Kancheepuram	Principal District Court, Chengalpattu	45	4	0	49
	Kancheepuram Total		45	4	0	49
9	Kanniyakumari	Principal District Court, Nagercoil	43	2	0	45
	Kanniyakumari Total		43	2	0	45
10	Karur	Principal District Court, Karur	5	1	1	5
	Karur Total		5	1	1	5
11	Krishnagiri	Principal District Court, Krishnagiri	3	0	0	3
	Krishnagiri	Additional District Court, Krishnagiri	1	0	0	1

FORM-7

Summary of Commercial Cases during the month

SI.No	Name of the District	Name of the Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	Krishnagiri	Additional District Court, Hosur.	40	0	0	40
	Krishnagiri Total		44	0	0	44
12	Madurai	Prl. Dist. & Sessions Court	78	5	3	80
	Madurai	I Addl. Dist. & Sessions Court	1	0	0	1
	Madurai	I Addl. Sub Court	3	0	0	3
	Madurai	II Addl. Sub Court	2	0	0	2
	Madurai Total		84	5	3	86
13	Nagapattinam	NIL	0	0	0	0
	Nagapattinam Total		0	0	0	0
14	Namakkal	The Principal District Judge	58	2	0	60
	Namakkal Total		58	2	0	60
15	Nilgiris	District Court Udthagamandalam, Nilgiri	3	0	1	2
	Nilgiris Total		3	0	1	2
16	Perambalur	NIL	0	0	0	0
	Perambalur Total		0	0	0	0
17	Pudukottai	The Principal District Court	78	6	0	84
	Pudukottai Total		78	6	0	84
18	Ramanathapuram	Principal District Court	1	1	0	2
	Ramanathapuram Total		1	1	0	2
19	Salem	Principal District Court, Salem	112	2	18	96
	Salem Total		112	2	18	96
20	Sivaganga	Principal District and Sessions Court	0	0	0	0
	Sivaganga Total		0	0	0	0
21	Thanajvur	Prl. District Court, Thanjavur	67	18	3	82
	Thanajvur	III Additional District Judge, Pattukkottai.	2	0	0	2
	Thanajvur Total		69	18	3	84
22	Theni	Principal District Court, Theni	2	0	0	2
	Theni Total		2	0	0	2
23	Thoothukudi*	Principal District Court, Thoothukudi	36	3	0	39
	Thoothukudi* Total		36	3	0	39
24	Tiruchirappalli	Principal District Court	25	0	1	24
	Tiruchirappalli Total		25	0	1	24
25	Tirunelveli	Principal District Court	14	0	0	14
	Tirunelveli Total		14	0	0	14
26	Tiruppur	Principal District Court, Tiruppur	29	8	0	37
	Tiruppur	I Additional District Court, Tiruppur	52	0	0	52

FORM-7

Summary of Commercial Cases during the month

SI.No	Name of the District	Name of the Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	Tiruppur	II Additional District Court, Tiruppur	21	0	0	21
	Tiruppur	Principal Sub Court, Tiruppur	95	0	0	95
	Tiruppur	Additional Sub Court, Tiruppur	74	0	0	74
	Tiruppur	Sub Court, Udumalpet	8	0	0	8
	Tiruppur	Sub Court, Avinashi	13	0	0	13
	Tiruppur Total		292	8	0	300
27	Tiruvallur	Principal District Court, Tiruvallur	24	12	0	36
	Tiruvallur	The I Additional District and Sessions Court, Tiruvallur.	12	0	0	12
	Tiruvallur	The II Additional District and Sessions Court, Poonamallee.	13	0	0	13
	Tiruvallur	The III Additional District and Sessions Court, Poonamallee.	4	0	0	4
	Tiruvallur	The IV Additional District and Sessions Court, Ponneri.	4	0	0	4
	Tiruvallur	The Sub Court, Tiruvallur.	23	0	0	23
	Tiruvallur	The Sub Court, Poonamallee.	1	0	0	1
	Tiruvallur	The Sub Court, Tiruttani.	59	21	0	80
	Tiruvallur Total		140	33	0	173
28	Tiruvannamalai	Principal District Court, Tiruvannamalai	7	0	1	6
	Tiruvannamalai Total		7	0	1	6
29	Tiruvarur	Principal District Court	6	2	0	8
	Tiruvarur Total		6	2	0	8
30	Vellore	Principal District Court, Vellore	20	1	0	21
	Vellore	II Additional District Court, Ranipet	2	0	0	2
	Vellore Total		22	1	0	23
31	Villupuram	nil	0	0	0	0
	Villupuram Total		0	0	0	0
32	Virudhunagar	Principal District Court, Srivilliputtur	26	12	1	37
	Virudhunagar	Sub Court, Sivakasi	35	1	0	36
	Virudhunagar Total		61	13	1	73
	TAMIL NADU		1624	120	32	1712
33	Puducherry	PRINCIPAL DISTRICT JUDGE, PUDUCHERRY	17	1	0	18
	Puducherry	DISTRICT JUDGE, KARAIKAL	20	0	0	20
	Puducherry Total		37	1	0	38
	Grand Total		1661	121	32	1750